

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1462
TO BE ANSWERED ON 31.07.2024**

PUNE-MIRAJ-LONDA RAILWAY LINE

1462 SHRI VISHALDADA PRAKASHBAPU PATIL:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of total area of land acquired in Sangli district of Maharashtra for the implementation of the Pune-Miraj-Londa railway line doubling and electrification project;**
- (b) the number of individual farmers whose land was acquired;**
- (c) the amount sanctioned and actually distributed as land compensation to affected farmers in Sangli district under the doubling and electrification project;**
- (d) whether the Government is aware of any reports or complaints from farmers in Sangli district claiming inadequate compensation for their acquired land and if so, the details thereof; and**
- (e) the steps taken or proposed to be taken by the Government to address concerns regarding inadequate compensation and ensure fair remuneration to the affected farmers?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1462 BY SHRI VISHALDADA PRAKASHBAPU PATIL TO BE ANSWERED IN LOK SABHA ON 31.07.2024 REGARDING PUNE- MIRAJ- LONDA RAILWAY LINE

(a) to (e): Railway has taken up the work of doubling and electrification of Pune-Londa-Miraj section. Out of 466 Km length of the project, 405 Km has been commissioned.

Railway acquires the land through State Government. State Government assesses the compensation amount and advises to Railway and accordingly, Railway deposits the compensation amount to State Government for disbursement.

In Sangli district total land to be acquired is 10.3566 hectare (363 farmers for total 87 gats), out of which 6.3436 hectare has been acquired. Compensation demand of Rs.16.02 crore received from State Government has been deposited by Railways with State Government.

It has been ascertained from State Government that farmers from all villages of Sangli district have accepted the compensation except the Nandre village.
